

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 5 OF 2016

Dated: 16th September, 2016

In the matter of:

M/s. Singareni Collieries Co. Ltd.

.....Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr.

.....Respondent (s)

ORDER

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **19.10.2016.**

(COURT MASTER)